

**NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH, COURT – II  
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL  
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 02-07-2024 AT  
10.30 A.M. THROUGH VIDEO CONFERENCING:**

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**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)  
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**  
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**APPLICATION NUMBER : --**

**PETITION NUMBER : CP(IB)/282(CHE)/2021**

**NAME OF THE PETITIONER : OPG Power Generation Pvt Ltd**

**NAME OF THE RESPONDENT(S) : AKMG Alloys Pvt Ltd**

**UNDER SECTION : Sec 9 Rule 6 of IBC 2016**  
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**ORDER**

Ld. Counsel Mr. Jeevan Hari for the Petitioner. Ld. Counsel Ms.M.Akila for the Respondent.

The Counsel for the Respondent stated that she received the additional documents on 27.06.2024 filed by the Petitioner and sought time. 2 weeks allowed to file reply.

Rejoinder, if any, be filed within a week thereafter.

List the Petition for hearing on **29.08.2024**.

**Sd/-  
RAVICHANDRAN RAMASAMY  
Member (Technical)**

**Sd/-  
JYOTI KUMAR TRIPATHI  
Member (Judicial)**

phk